

**NOTIFICATION**

The Hon'ble Chief Justice is pleased to appoint the following Hon'ble Judges of the High Court of Karnataka as the Administrative Judges of the Districts/Units mentioned hereunder, with effect from 1<sup>st</sup> March, 2018:-

<b>Sl. No.</b>	<b>Name of the Hon'ble Judge</b>	<b>Districts/Units</b>
1.	Hon'ble Shri Justice H.G.Ramesh	City Civil Court, Small Causes Courts in Bengaluru and OOD Posts
2.	Hon'ble Shri Justice B.S.Patil	Belagavi
3.	Hon'ble Shri Justice Raghvendra S.Chauhan	Mysuru
4.	Hon'ble Dr. Justice Vineet Kothari	Tumakuru
5.	Hon'ble Shri Justice A.S.Bopanna	CMM Courts in Bengaluru
6.	Hon'ble Shri Justice L.Narayana Swamy	Bengaluru Rural
7.	Hon'ble Shri Justice Ravi Malimath	Hassan and Kodagu-Madikeri
8.	Hon'ble Smt. Justice B.V.Nagarathna	D.K. Mangaluru and Udupi
9.	Hon'ble Shri Justice B.Sreenivase Gowda	Shivamogga
10.	Hon'ble Shri Justice S.N.Satyanarayana	Dharwad and Gadag
11.	Hon'ble Shri Justice Aravind Kumar	Mandya and Chamarajanagar
12.	Hon'ble Shri Justice Budihal R.B.	Kalaburagi and Bidar
13.	Hon'ble Shri Justice K.N. Phaneendra	Vijayapura and Yadgir

14.	Hon'ble Smt. Justice S. Sujatha	Kolar
15.	Hon'ble Shri Justice B. Veerappa	U.K. Karwar
16.	Hon'ble Shri Justice G. Narendar	Ballari and Koppal
17.	Hon'ble Shri Justice P.S. Dinesh Kumar	Chikkamagaluru
18.	Hon'ble Shri Justice K. Somashekar	Davanagere
19.	Hon'ble Smt. Justice K.S. Mudagal	Bagalkot
20.	Hon'ble Shri Justice Sreenivas Harish Kumar	Haveri
21.	Hon'ble Shri Justice John Michael Cunha	Chitradurga
22.	Hon'ble Shri Justice B.A. Patil	Raichur
23.	Hon'ble Shri Justice N.K. Sudhindrarao	Chikkaballapura
24.	Hon'ble Dr. Justice H.B. Prabhakara Sastry	Ramanagaram

**Note:** The Family Courts, Labour Courts and Industrial Tribunals will come under the Administrative Judge of the concerned Districts.

By Order of the Hon'ble Chief Justice,

**Sd/-**  
(ASHOK G. NIJAGANAVAR)  
REGISTRAR GENERAL.

**Copy submitted to the Hon'ble Chief Justice and Hon'ble Judges – for kind information.**

**Copy to:-**

- 1) The Registrar (Judicial)
- 2) The Registrar (Computers)
- 3) The Registrar (Review & Statistics))
- 4) The Registrar (Recruitment)
- 5) The Registrar (Administration)
- 6) The Registrar (Vigilance)

- 7) The Registrar (Infrastructure & Maintenance)
- 8) The Central Project Co-ordinator (Computers)
- 9) The Addl. Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City and all the Prl. District and Sessions Judges in the State.
2. The Chief Judge, Court of Small Causes, Bengaluru City.
3. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
4. The Chief Metropolitan Magistrate, Bengaluru City.
5. The Director, Bengaluru Mediation Centre, Bengaluru.
6. The Director, Karnataka Judicial Academy, Bengaluru.
7. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
8. The Director, Arbitration Law Centre, Bengaluru.
9. The AR-cum-PS to the Hon'ble Chief Justice.
10. The Joint Registrars, High Court of Karnataka.
11. The Chief Librarian, High Court Library.
12. The Deputy Registrars of GOB-I/GOB-II/HCLC/HCA-I & HCA-II
13. The Assistant Registrars of GOB-I/GOB-II/LCA-I/LCA-II/LCA-III/HCB/HCE/R&SB/IB/LCBS/HVC/HCLC/HCL/HCA-I/HCA-II/ Protocol & Stationary Branches.
14. The Section Officers of GOB-I/GOB-II/LCA-I/LCA-II/LCA-III/HCB/HCE/R&SB/IB/LCBS/HVC/HCLC/HCL/HCA-I/ HCA-II/ ILR/ Protocol & Stationary Branches.

**Sd/-**  
REGISTRAR GENERAL.